

India has noted with satisfaction that progress is being made towards peaceful settlements in Indo-China.

#### **INDIAN HIGH COMMISSION IN HONG KONG**

\*386. SHRI K. C. PANDA :

SHRI DAHYABHAI V. PATEL:

SHRI SUNDAR MANI PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply to Unstarred Question No. 433 given in the Rajya Sabha on 17th November, 1972 ! and state whether Government propose to shift the Indian High Commission in Hong Kong into a smaller house to reduce the public liability for high rent?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): No Sir. The Commissioner's present house was rented last year for three years. There was no suitable house available at a cheaper rent at that time. Rents in Hong Kong are continuing to rise. When the present lease is due to expire we will try to find a cheaper house for the Commissioner.

#### **INDO—SOVIET TREATY**

\*387. DR. Z.A. AHMAD:

SHRI GURUMUKH SINGH  
MUSAFIR:

SHRI KRISHAN KAI T: SHRI J.S.  
TILAK: SHRI CHANDRA  
SHEKHAR: SHRI KOTA  
PUNNAIAH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the steps taken during the last three months in pursuance of the various clauses of the Indo-Soviet Treaty; and
- (b) the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):

(a) and (b) Regular contacts, both at the political and economic levels, have been maintained between the two countries in the spirit of the Indo-Soviet Treaty of Peace, Friendship and Cooperation.

There had been a full exchange of views with Soviet leaders in December 1972 when the Vice-President and I had been in Moscow to attend the 50th anniversary celebrations of the USSR. Recently, the Indo-Soviet Commission held its first meeting in New Delhi in February, 1973 when an agreed protocol covering bilateral economic co-operation over a wide field had been concluded.

#### **VISIT OF JAPANESE DELEGATION TO INDIA REGARDING REQUIREMENT OF FERTILIZERS**

\*187. SHRI M. K. MOHTA: Will the Minister of SUPPLY be pleased to state:

(a) whether a Japanese delegation recently visited India for talks with Government with regard to the country's fertiliser requirements for 1973; and

(b) if so, the details thereof?

THE MINISTER OF STATE FOR LAW, JUSTICE AND COMPANY AFFAIRS (SHRI D.R. CHAVAN) (ON BEHALF OF MINISTER OF SUPPLY, SHRI SHAH NAWAZ KHAN) : (a) Yes, Sir, recently two delegations visited India.

(b) As a result Japan will supply 300,000 M/T of UREA. Also discussions are being held for the supply of 40,000 M/T of Ammonium Chloride.

transferred from the 28th February, 1973.